

to fill this post. As the Emergency still exists, it is also not possible for Government to say when an Indian Consular Mission will be established in Pyong Yong.

EXPENDITURE ON RECRUITMENT OF C.R.O. LABOUR

554. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what is the amount spent at present by the mining association on the recruitment of C.R.O. labour every year;

(b) what is the fee charged for the supply of one labourer; and

(c) what was the registration fee charged per labourer by C.R.O. before 1959?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA) (a) Information is not available.

(b) The C.R.O. is a private agency and the fee charged by them is not known. However, the Labour Depot at Gorakhpur charges Rs. 53.62 nP. per worker from employers.

(c) Information regarding the registration fee charged by the C.R.O. before 1959 is not known. No fee was ever charged by the Labour Depot at Gorakhpur for registration.

C.R.O. LABOUR

555. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the percentage of C.R.O. labour in the collieries where they are employed; and

(b) the average amount an employer spends on a category V[C.R.O. em-

ployee on wages, railway fare and recruitment fee?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): (a) As the C.R.O. is a private agency of employers, the figures of total labour employed in the collieries through the C.R.O. is not available. Therefore, it is not possible to give the percentage of such labour. However, 19,762 workers supplied by the Labour Depot at Gorakhpur were working in coalfields by the end of August, 1963.

(b) The accounts of the labourers are maintained by the C. R. O. themselves and as such, it is not possible to give the details of wages, railway fare, etc., paid to workers. However, the Labour Depot at Gorakhpur charges Rs. 53.62 nP. per worker supplied as detailed below:—

1. Overhead charges.	Rs. 25.00
2. Cost of uniform and blanket	Rs. 12.12
3. Average journey allowance	Rs. 1.50
4. Average railway fare	Rs 15.00

TOTAL	Rs. 53.62

CONTRACT LABOUR IN PENCH AND KANHAN VALLEY

556. DR. SHRIMATI SEETA PARMANAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what is the number of contract labour in the Pench and Kanhan Valley; and

(b) whether it is a fact that nearly six hundred workers out of nine hundred or so in the Ghorawari Khund Colliery are on contract basis and they are not paid their full wages?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALAVIYA): (a) If the